

Aluminium Corporation of India

553. SHRI KALYAN ROY:

SHRI S. KUMARAN:

Will the Minister of STEEL AND MINES be pleased to refer to the reply to Unstarred Question 875 given in the Rajya Sabha on the 15th March, 1974 and state:

(a) whether Government have since considered the action to be taken against the aluminium Corporation of India following closure of the plant;

(b) if so, what are the details thereof; and

(c) if the reply to part (a) above be in the negative the reasons for the delay? :

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c) The feasibility of reviving the operations of the Aluminium Corporation of India is under examination of Government.

554. [Transferred to the 9th May, 1974.]

U.S. Diplomat's Tour to Assam and Meghalaya

555. SHRI K.B. CHETTRI :

SHRI NABIN CHANDRA BURAGOHAIN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have seen the press report which appeared in 'Hindustan Times' of 22nd March, 1974, under the caption 'US Diplomat's tour of Assam, Meghalaya'; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The American Consul-General in Calcutta, accompanied by his Consul in Calcutta and a Second Secretary in the American Embassy in New Delhi, visited Meghalaya in September 1973 and Assam in March 1974. Both visits were made with the prior permission of the Government of India.

Maps and Documents published in Alstairs Lamb's Book on Aksai Chin Border

556. SHRI K.P. SINGH DEO :

SHRI NIREN GHOSH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Historical Research Division of the Ministry of External Affairs has examined the maps and documents in Alstairs Lamb's recent book entitled "The Sino-Indian Border in Ladak" regarding Aksai Chin area ; and

(b) If so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The new book covers no new ground and as such it does not affect the well-researched and reasonable stand of the Government of India on the issue.

Working of Jessop & Co.

557. SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

DR. K. MATHEW KURIAN :

SHRIMATI SUMITRA G. KULKARNI:

SHRIMATI RATHNABAI SREENIVASA RAO :

SHRI M.S. ABDUL KHADER :

Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether it is a fact that Jessop & Co. has suffered a heavy loss after it was taken over by Government last year :

(b) if so what are the reasons therefor; and

(c) what steps Government have taken or it propose to take to fully utilise the rated capacity of the unit ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) Jessop & Co. Ltd., suffered about a loss of Rs. 4.32 Crores during 1973-74 after it has been made a Government Company from 1-4-1973.